

3

**ALL INDIA GRADUATE ENGINEER TELECOM OFFICERS  
ASSOCIATION -VS-BHARAT SANCHAR NIGAM LIMITED**

**ADMISSION Sl. No. 3**  
**O.A. No. 260/00824 of 2016**  
Order dated 28.11.2016

CORAM

**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**

.....

None for the applicant when called.

Mr. S. Behera, Ld. Sr. Central Govt. Panel Counsel for the Respondent No.1, and Mr.K.C. Kanungo, learned ACGSC is present and heard.

The applicant filed a Memo for withdrawal of the O.A. No. 260/00824/2016, with liberty to ventilate its grievances before the appropriate forum. The same is allowed.

O.A. is, accordingly, disposed of being withdrawn.

  
MEMBER(Judl.)

DS